

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

CANCELLATION PROCEEDINGS
under Section 19 of the Designs Act, 2000

(01)

“The Asstt. Controller of Patents & Designs passed an order on 1/9/2014 to dismiss the petition filed by Crag Martin Distillery Private Limited having a place of business at Quepem, Goa on 14/5/2007 for cancellation of registration of registered Design No. **183202** dated 11/8/2000 under class 4 titled as ‘Bottle’ in the name of Herbertsons Limited, Ewart House 22, Homi Mody Street, Mumbai – 400023, Maharashtra, India, an Indian company.”

(02)

“The Asstt. Controller of Patents & Designs passed an order on 1/9/2014 to dismiss the petition filed by Sun-Kwik Appliances Pvt. Ltd. (formerly known as Pushpanjali Appliances Private Limited), an Indian company having its office at “Oswal Chambers” 2, Church Lane, 5th Floor, Kolkata 700001, West Bengal, India on 15/12/2010 for cancellation of registration of registered Design No. **186557** dated 11/9/2001 under class 07-02 titled as ‘Pressure Cooker’ in the name of Hawkins Cookers Limited, Maker Tower F-101, Cuffe Parade, P O Box 16083, Mumbai 400005, Maharashtra, India, an Indian company.”

(03)

“The Asstt. Controller of Patents & Designs passed an order on 1/9/2014 to dismiss the petition filed by Sunil Jain, an Indian national trading as sole proprietor under the name & style of Weaver Aqua Everflo, having its place of business at 84, Vijaykar Wadi, Off. S.V. Road, Malad (W), Mumbai 400064 on 19/9/2008 for cancellation of registration of registered Design No. **194315** dated 20/1/2004 under class 09-03 titled as “Container” in the name of Parle Agro Pvt Ltd., an Indian company of Western Express Highway, Andheri (East), Mumbai-400 099, Maharashtra, India.”

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SL NO	REGISTERED DESIGN NUMBERS	RENEWED ON
1.	185128	20.08.2014
2.	190391	21.08.2014
3.	192658	31.07.2014
4.	193033	20.08.2014
5.	195569	30.07.2014
6.	196028	20.08.2014
7.	197552	20.08.2014
8.	197558	20.08.2014
9.	197934	21.08.2014
10.	197935	21.08.2014
11.	197936	21.08.2014
12.	198029	21.08.2014
13.	198148	21.08.2014
14.	198944	19.08.2014
15.	249328	20.08.2014

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT

The Design stands in the name of GUALA CLOSURES S.P.A. registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

Design No.	Class	Name
205561	09-07	GUALA CLOSURES PATENTS B.V., A DUTCH COMPANY, HAVING ITS REGISTERED OFFICE AT RAPENBURGERSTRAAT 175/F, 1011 VM AMSTERDAM, NETHERLADS

The Design stands in the name of NAYASA MULTIPLAST, registered under the Designs Act, 2000 has licensed his right to use and exploit the design in the Register of Designs in the name as follows:-

Design No.	Class	Name
252235	09-01	NAYASA HOMEWARE, OF SURVEY NO. 367/16 & 378/2 KACHIGAM, NANI DAMAN, DAMAN-396210 (UT), AN INDIAN PARTNERSHIP FIRM COMPRISING PARTNERS MR. VIJAY PRAKASH SACHDEV, MRS. MANASI SACHDEV AND MR. DINESH LAXMINARAYAN MALIK

**RESTORATION OF LAPSED DESIGNS
UNDER SECTION 12 (2) OF THE DESIGNS ACT, 2000**

An application made under Section 12 (2) of the Designs act, 2000 on **05.02.2014**, for Restoration of **Design No.192658** dated **24.07.2003** in the name of **NEW LITTLE GENIUS, RG-BLOCK, POCKET-BM, FLAT NO.-446, RAGHUBIR NAGAR, BEHIND CEMENT GODOWN, NEW DELHI (INDIA), AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS RAVI KUMAR BEING INDIAN NATIONAL OF THE ABOVE ADDRESS** has been allowed.

REGISTRATION OF DESIGNS


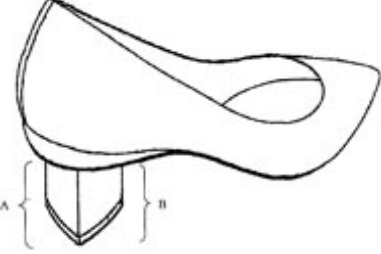

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

DESIGN NUMBER	258241		
CLASS	13-03		
1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA			
DATE OF REGISTRATION	19/11/2013		
TITLE	ELECTRICAL SWITCHING DEVICE		
PRIORITY NA			
DESIGN NUMBER	259571		
CLASS	12-15		
1)TVS SRICHAKRA LIMITED, AN INDIAN COMPANY, 7B, WEST VELI STREET, MADURAI 625 001, TAMIL NADU, INDIA			
DATE OF REGISTRATION	22/01/2014		
TITLE	TYRE		
PRIORITY NA			
DESIGN NUMBER	255898		
CLASS	09-01		
1)SANNER GMBH, HAVING NATIONALITY OF GERMANY OF THE ADDRESS SCHILLERSTRABE 76, D-64625 BENSHEIM, GERMANY			
DATE OF REGISTRATION	19/08/2013		
TITLE	CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001362198	26/02/2013	OHIM	




DESIGN NUMBER	257926	
CLASS	06-08	
1)TFS GLOBAL HANGER MANAGEMENT GMBH, A COMPANY UNDER GERMAN LAW OF HOHER WEG 2, 48513 NORDHORN, GERMANY		
DATE OF REGISTRATION	31/10/2013	
TITLE	CLOTHES HANGER	
PRIORITY NA		

DESIGN NUMBER	258243	
CLASS	13-03	
1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA		
DATE OF REGISTRATION	19/11/2013	
TITLE	ELECTRICAL SWITCHING DEVICE	
PRIORITY NA		

DESIGN NUMBER	259291	
CLASS	26-02	
1)EVEREADY INDUSTRIES INDIA LTD. 1, MIDDLETON STREET, KOLKATA-700071, WEST BENGAL, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	07/01/2014	
TITLE	TORCH	
PRIORITY NA		

DESIGN NUMBER	259096		
CLASS	19-06		
1)K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN PROPRIETORSHIP FIRM) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI-400063, STATE OF MAHARASHTRA, INDIA.			
DATE OF REGISTRATION	27/12/2013		
TITLE	PEN		
PRIORITY NA			
DESIGN NUMBER	259579		
CLASS	02-04		
1)NICHOLAS KIRKWOOD LIMITED, OF THE ADDRESS 16 QUEEN SQUARE, BRISTOL, BS1 4NT, UNITED KINGDOM			
DATE OF REGISTRATION	22/01/2014		
TITLE	HEELS FOR FOOTWEAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
02252478-0001	22/07/2013	OHIM	
DESIGN NUMBER	257930		
CLASS	08-09		
1)MRS. A. T. PEREIRA, MR. A. P. PEREIRA, MR. V. P. PEREIRA AND MR. F. M. PEREIRA TRADING AS DAMIAN, A REGISTERED PARTNERSHIP FIRM, WHOSE ADDRESS IS DAMIAN HOUSE, 14, HILL ROAD, BANDRA (WEST), MUMBAI-400050 IN THE STATE OF MAHARASHTRA WITHIN THE UNION OF INDIA, WHO ARE INDIANS BY NATIONALITY			
DATE OF REGISTRATION	31/10/2013		
TITLE	PARTITION SKIRTING		
PRIORITY NA			

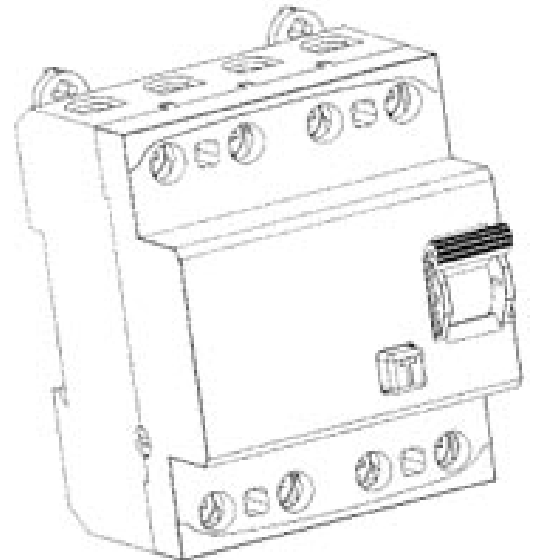
DESIGN NUMBER	258249	
CLASS	26-05	
1)HAVELLS INDIA LIMITED HAVING REGISTERED OFFICE AT 1, RAJ NARAIN MARG, CIVIL LINES, DELHI 110054.		
DATE OF REGISTRATION	20/11/2013	
TITLE	DOWNLIGHTER	
PRIORITY NA		
DESIGN NUMBER	259212	
CLASS	09-01	
1)PEPSICO, INC., INCORPORATED IN NORTH CAROLINA OF 700 ANDERSON HILL ROAD, PURCHASE, NEW YORK 10577, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	03/01/2014	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	258727	
CLASS	23-04	
1)CHUNG-YIN CHENG, AN TAIWAN NATIONAL RESIDENT AT NO. 72, XILU ST., TIANZHONG TOWNSHIP, CHANGHUA COUNTY, TAIWAN		
DATE OF REGISTRATION	13/12/2013	
TITLE	LOUVER FOR A FAN	
PRIORITY NA		

DESIGN NUMBER	259890		
CLASS	12-16		
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	31/01/2014		
TITLE	CENTRAL CONSOLE OF A VEHICLE		
PRIORITY NA			
DESIGN NUMBER	257265		
CLASS	12-16		
1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN			
DATE OF REGISTRATION	08/10/2013		
TITLE	ACCESS LID FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002219568-0008	12/04/2013	OHIM	
DESIGN NUMBER	258004		
CLASS	08-06		
1)MR. JIGNESHBHAI D. VIRADIA., AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. FERGUSON TECHNOCAST., AN INDIAN PROPRIETORSHIP FIRM, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, K-1/2-182, AJI VASAHAH OPP. POLYVASTRA B/H. BALAJI WAFERS, RAJKOT-3, GUJARAT-INDIA.			
DATE OF REGISTRATION	06/11/2013		
TITLE	HANDLE		
PRIORITY NA			

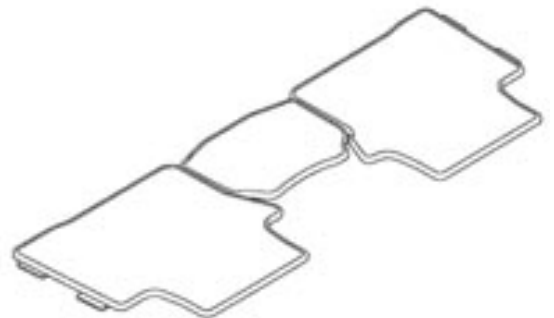
DESIGN NUMBER	258176
CLASS	08-08
1)GODREJ & BOYCE MFG. CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF INDIA HAVING ITS PLACE OF BUSINESS AT NO. 1, SIDCO INDUSTRIAL ESTATE, AMBATTUR, CHENNAI-600098, INDIA	
DATE OF REGISTRATION	18/11/2013
TITLE	SUPPORTING BRACKET FOR PALLET BEAM
PRIORITY NA	



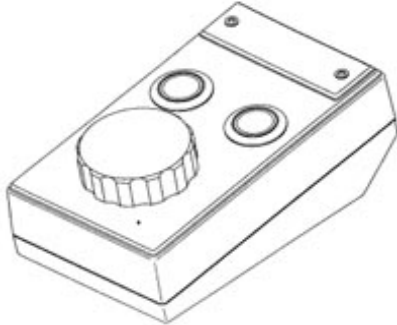


DESIGN NUMBER	258246
CLASS	13-03
1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA	
DATE OF REGISTRATION	19/11/2013
TITLE	ELECTRICAL SWITCHING DEVICE
PRIORITY NA	



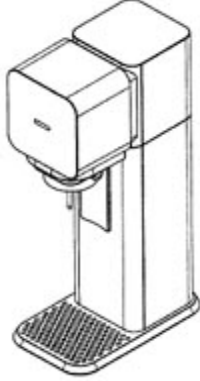


DESIGN NUMBER	259104
CLASS	06-11
1)HONDA ACCESS CORP., OF 18-4, 8-CHOME, NOBIDOME, NIIZA-SHI, SAITAMA, JAPAN	
DATE OF REGISTRATION	30/12/2013
TITLE	FLOOR MAT FOR VEHICLE
PRIORITY NA	



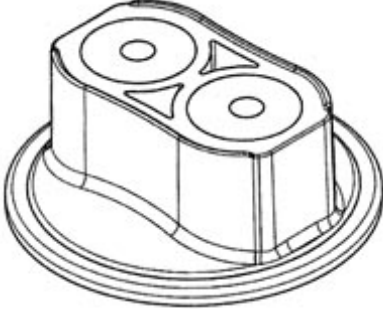


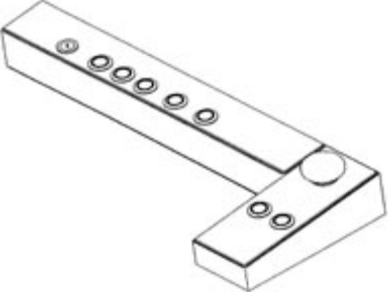

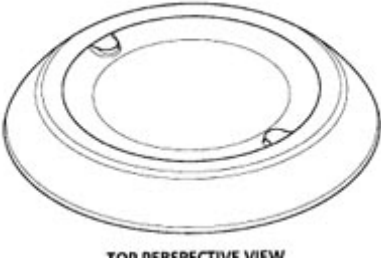
DESIGN NUMBER	259773		
CLASS	12-16		
1)FORD GLOBAL TECHNOLOGIES, LLC A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT 330 TOWN CENTER DRIVE, SUITE 800, DEARBORN MICHIGAN-48126, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	28/01/2014		
TITLE	VEHICLE REAR UPPER BUMPER COVER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330380008.1	09/08/2013	CHINA	
DESIGN NUMBER	258177		
CLASS	08-05		
1)GODREJ & BOYCE MFG. CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF INDIA HAVING ITS PLACE OF BUSINESS AT NO. 1, SIDCO INDUSTRIAL ESTATE, AMBATTUR, CHENNAI-600098, INDIA			
DATE OF REGISTRATION	18/11/2013		
TITLE	ENTRY GUIDE RAIL FOR FORKIFTS		
PRIORITY NA			
DESIGN NUMBER	257943		
CLASS	15-07		
1)PRADEEPKUMAR NANDLAL DHOOT, INDIAN NATIONAL OF GANGAPURWALA, 2275 ADAT BAZAR, AHMEDNAGAR-414 001, MAHARASHTRA, INDIA.			
DATE OF REGISTRATION	01/11/2013		
TITLE	HANDLE FOR REFRIGERATOR(SET)		
PRIORITY NA			



DESIGN NUMBER	258237		
CLASS	14-02		
1)MEIDENSHA CORPORATION, 1-1, OSAKI 2-CHOME, SHINAGAWA-KU, TOKYO 141-6029, JAPAN, NATIONALITY: JAPAN.			
DATE OF REGISTRATION	19/11/2013		
TITLE	ENCODER FOR DYNAMOMETER OPERATION DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
D2013-011046	20/05/2013	JAPAN	
DESIGN NUMBER	259810		
CLASS	12-11		
1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA			
DATE OF REGISTRATION	29/01/2014		
TITLE	TANK COVER ASSEMBLY FOR MOTORCYCLE		
PRIORITY NA			
DESIGN NUMBER	257386		
CLASS	18-02		
1)BOBST MEX SA, A SWISS COMPANY OF ROUTE DE FARAZ 3, CH-1031, MEX, SWITZERLAND			
DATE OF REGISTRATION	10/10/2013		
TITLE	PRINTING UNIT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
140001	17/04/2013	SWITZERLAND	

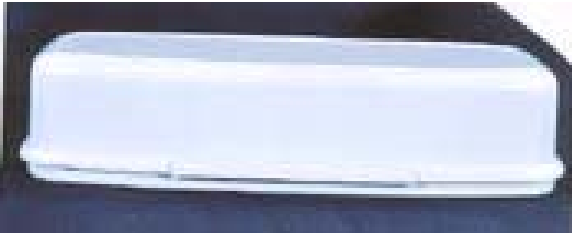
DESIGN NUMBER	256889		
CLASS	09-05		
1)EUROPE BRANDS S.Á.R.L. A PRIVATE COMPANY INCORPORATED IN LUXEMBOURG OF 412F, ROUTE D'ESCH, L-2086, LUXEMBOURG			
DATE OF REGISTRATION	27/09/2013		
TITLE	BLISTER PACKAGING CARD FOR MAKING BLISTER PACKAGES		
PRIORITY NA			
DESIGN NUMBER	258244		
CLASS	13-03		
1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA			
DATE OF REGISTRATION	19/11/2013		
TITLE	ELECTRICAL SWITCHING DEVICE		
PRIORITY NA			
DESIGN NUMBER	259297		
CLASS	31-00		
1)SODASTREAM INDUSTRIES LTD, AN ISRAELI CORPORATION, HAVING A PLACE OF BUSINESS AT P.O. BOX 280, AIR PORT CITY 70100, ISRAEL			
DATE OF REGISTRATION	08/01/2014		
TITLE	DOMESTIC SODA-WATER PREPARING DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
54513	29/08/2013	ISRAEL	


DESIGN NUMBER	259098	
CLASS	19-06	
1)K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN NATIONAL) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI-400063, STATE OF MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	27/12/2013	
TITLE	PEN	
PRIORITY NA		
DESIGN NUMBER	257931	
CLASS	08-09	
1)MRS. A. T. PEREIRA, MR. A. P. PEREIRA, MR. V. P. PEREIRA AND MR. F. M. PEREIRA TRADING AS DAMIAN, A REGISTERED PARTNERSHIP FIRM, WHOSE ADDRESS IS DAMIAN HOUSE, 14, HILL ROAD, BANDRA (WEST), MUMBAI-400050 IN THE STATE OF MAHARASHTRA WITHIN THE UNION OF INDIA, WHO ARE INDIANS BY NATIONALITY		
DATE OF REGISTRATION	31/10/2013	
TITLE	PARTITION MOUNTING	
PRIORITY NA		
DESIGN NUMBER	259698	
CLASS	12-16	
1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057		
DATE OF REGISTRATION	27/01/2014	
TITLE	FAIRING FOR MOTORCYCLES	
PRIORITY NA		


DESIGN NUMBER	257649		
CLASS	09-03		
1)(1). DHAVAL H. PATEL, (2). BHUMIKA D. PATEL, (3). PRAKASH P. VARMORA AND (4). KALPESH A. PATEL., ALL INDIAN NATIONAL DIRECTORS OF VARMORA PLASTECH PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956., HAVING ITS PRINCIPLE PLACE OF BUSINESS AT, PLOT NO. 3, SURVEY/BLOCK NO. 86, PO. VASNA CHACHARVADI, NR. DIVYA BHASKAR PRESS, BAVLA-CHANGODAR-AHMEDABAD HIGHWAY, TAL: SANAND, DIST: AHMEDABAD-382213. GUJARAT-INDIA.			
DATE OF REGISTRATION	22/10/2013		
TITLE	CONTAINER		
PRIORITY NA			
DESIGN NUMBER	257767		
CLASS	24-02		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	25/10/2013		
TITLE	FRAME FOR A PATIENT INTERFACE ASSEMBLY		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002233619-0001	07/05/2013	OHIM	
DESIGN NUMBER	258016		
CLASS	24-01		
1)"B. BRAUN MELSUNGEN AG" NATIONALITY: GERMANY, ADDRESS AT CARL-BRAUN-STRASSE 1, 34212 MELSUNGEN, FEDERAL REPUBLIC OF GERMANY			
DATE OF REGISTRATION	07/11/2013		
TITLE	OVERCAP INTENDED FOR A PHARMACEUTICAL CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002246074-0002	29/05/2013	OHIM	

DESIGN NUMBER	258236		
CLASS	14-02		
1)MEIDENSHA CORPORATION, 1-1, OSAKI 2-CHOME, SHINAGAWA-KU, TOKYO 141-6029, JAPAN, NATIONALITY: JAPAN			
DATE OF REGISTRATION	19/11/2013		
TITLE	BASE UNIT FOR DYNAMOMETER OPERATION DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
D2013-011045	20/05/2013	JAPAN	
DESIGN NUMBER	257382		
CLASS	10-07		
1)SWATCH AG (SWATCH SA) (SWATCH LTD), A SWISS COMPANY OF JAKOB-STAMPFLI-STRASSE 94, CH-2502 BIEL/BIENNE, SWITZERLAND			
DATE OF REGISTRATION	10/10/2013		
TITLE	OSCILLATING WEIGHT FOR WATCH		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DM 080 666	16/04/2013	WIPO	
DESIGN NUMBER	259365		 <p>FOR REFLECTIVE VIEW</p>
CLASS	09-07		
1)PEPSICO, INC., INCORPORATED IN NORTH CAROLINA OF 700 ANDERSON HILL ROAD, PURCHASE, NEW YORK 10577, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	13/01/2014		
TITLE	CAP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/460,549	11/07/2013	U.S.A.	

DESIGN NUMBER	257984	
CLASS	07-01	
1)BLUPLAST INDUSTRIES LIMITED, A COMPANY INCORPORATED IN INDIA OF 113/114, VIVEK INDUSTRIAL ESTATE, USWALA ROAD, CAMA ESTATE, GOREGAON (E), MUMBAI – 400 063, [MAHARASHTRA], INDIA		
DATE OF REGISTRATION	06/11/2013	
TITLE	FLASK	
PRIORITY NA		
DESIGN NUMBER	258420	
CLASS	03-03	
1)TYNOR ORTHOTICS PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ADDRESS AT D-111, INDUSTRIAL AREA, PHASE-7, MOHALI-160055, PUNJAB, INDIA		
DATE OF REGISTRATION	27/11/2013	
TITLE	CRUTCH TIP	
PRIORITY NA		
DESIGN NUMBER	258953	
CLASS	24-02	
1)MR. SACHIN G. LOKAPURE(INDIA). A PROPRIETOR OF SAGLO@ RESEARCH EQUIPMENT HAVING ITS PRINCIPAL PLACE OF BUSINESS 5099, NEAR ASHA TALKIES, OPP. OMKAR APPT, SHANIWAR PETH, MIRAJ-416410, DIST-SANGLI, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	24/12/2013	
TITLE	SAMPLE HOLDER FOR BACTERIAL MOVEMENT DETECTION	
PRIORITY NA		

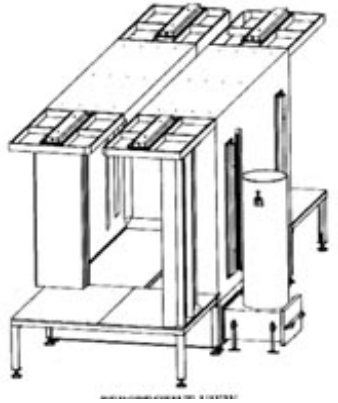
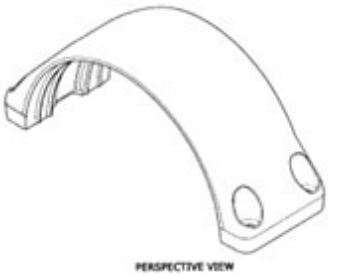

DESIGN NUMBER	257650	
CLASS	09-03	
1)(1). DHAVAL H. PATEL, (2). BHUMIKA D. PATEL, (3). PRAKASH P. VARMORA AND (4). KALPESH A. PATEL., ALL INDIAN NATIONAL DIRECTORS OF VARMORA PLASTECH PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956., HAVING ITS PRINCIPLE PLACE OF BUSINESS AT, PLOT NO. 3, SURVEY/BLOCK NO. 86, PO. VASNA CHACHARVADI, NR. DIVYA BHASKAR PRESS, BAVLA-CHANGODAR-AHMEDABAD HIGHWAY, TAL: SANAND, DIST: AHMEDABAD-382213. GUJARAT-INDIA.		
DATE OF REGISTRATION	22/10/2013	
TITLE	CONTAINER	
PRIORITY NA		

DESIGN NUMBER	257981	
CLASS	09-03	
1)BLUPLAST INDUSTRIES LIMITED, A COMPANY INCORPORATED IN INDIA OF 113/114, VIVEK INDUSTRIAL ESTATE, USWALA ROAD, CAMA ESTATE, GOREGAON (E), MUMBAI – 400 063, [MAHARASHTRA], INDIA		
DATE OF REGISTRATION	06/11/2013	
TITLE	CONTAINER	
PRIORITY NA		


DESIGN NUMBER	259504	
CLASS	11-02	
1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATORS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS		
DATE OF REGISTRATION	20/01/2014	
TITLE	FLOWER VASE	
PRIORITY NA		


DESIGN NUMBER	257588	
CLASS	26-05	
1)M/S SHREE SANT KRIPA INTELLECTUAL, HAVING OFFICE AT 7, AKSHAY COMPLEX, OFF. DHOLE PATIL ROAD, PUNE-411001, MAHARASHTRA, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	21/10/2013	
TITLE	CEILING FIXTURES FOR LAMPS	
PRIORITY NA		
DESIGN NUMBER	257961	
CLASS	09-01	
1)ACCESS BUSINESS GROUP INTERNATIONAL LLC, 7575 FULTON STREET EAST, ADA, MICHIGAN 49355, U.S.A., A MICHIGAN LIMITED LIABILITY COMPANY, U.S.A.		
DATE OF REGISTRATION	04/11/2013	
TITLE	DROPPER BOTTLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/455,137	17/05/2013	U.S.A.
DESIGN NUMBER	258011	
CLASS	08-06	
1)MR. TULESHBHAI DAYALJIBHAI PATEL., AN INDIAN NATIONAL., HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, "KRISHNA" , NR. ARYA DAIRY FARM, LEUVA PATEL BOARDING MAIN ROAD, MAVDI PLOT, RAJKOT. GUJARAT-INDIA.		
DATE OF REGISTRATION	06/11/2013	
TITLE	HANDLE	
PRIORITY NA		

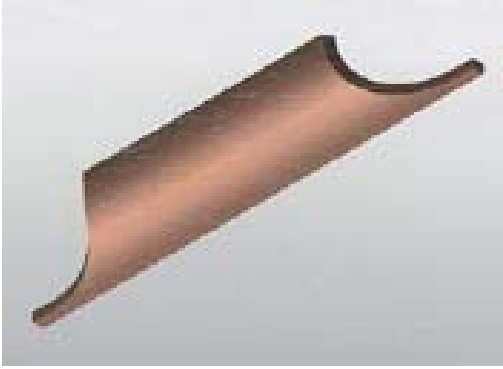


DESIGN NUMBER	257171		
CLASS	15-99		
1)GEMA SWITZERLAND GMBH, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWITZERLAND, HAVING ITS OFFICE AT MOVENSTR. 17, 9015 ST. GALLEN, SWITZERLAND			
DATE OF REGISTRATION	03/10/2013		
TITLE	POWDER SPRAY BOOTH		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001366710	04/04/2013	OHIM	
DESIGN NUMBER	258197		
CLASS	23-01		
1)VICTAULIC COMPANY, A CORPORATION OF THE STATE OF NEW JERSEY, HAVING A PLACE OF BUSINESS AT 4901 KESSLERSVILLE ROAD, EASTON, PENNSYLVANIA 18040, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	18/11/2013		
TITLE	PIPE COUPLING SEGMENT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/459,523	01/07/2013	U.S.A.	
DESIGN NUMBER	258263		
CLASS	19-06		
1)SUDEEP NABHIRAJ UPADHE RESIDING AT AT POST: ARAG, NEAR JAIN TEMPLE, TAL-MIRAJ DIST-SANGLI. 416401, AND AVINASH SHIVAJIRAO CHAVAN RESIDING AT AT:POST: ATPADI, PANDHAREWADI, TAL: ATPADI, DIST: SANGLI. 415301.			
DATE OF REGISTRATION	21/11/2013		
TITLE	STENCIL RULER		
PRIORITY NA			



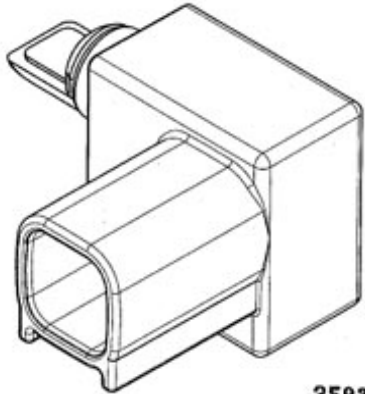
DESIGN NUMBER	259110		
CLASS	06-03		
1)THE SUPREME INDUSTRIES LTD., (AN INDIAN PUBLIC LIMITED COMPANY), 601 CENTRAL PLAZA, 2/6, SARAT BOSE ROAD, KOLKATA - 700020, WEST BENGAL, INDIA			
DATE OF REGISTRATION	30/12/2013		
TITLE	TABLE		
PRIORITY NA			
DESIGN NUMBER	259925		
CLASS	26-06		
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	31/01/2014		
TITLE	REAR TAILLAMP OF A VEHICLE		
PRIORITY NA			
DESIGN NUMBER	257268		
CLASS	12-16		
1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN			
DATE OF REGISTRATION	08/10/2013		
TITLE	PANEL FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002219576-0001	12/04/2013	OHIM	

DESIGN NUMBER	257585	
CLASS	26-05	
1)M/S SHREE SANT KRIPA INTELLECTUAL, HAVING OFFICE AT 7, AKSHAY COMPLEX, OFF. Dhole Patil Road, Pune-411001, Maharashtra, India, an Indian Company		
DATE OF REGISTRATION	21/10/2013	
TITLE	CEILING FIXTURE FOR LAMPS	
PRIORITY NA		

DESIGN NUMBER	257734		
CLASS	09-03		
1)VALEO SERVICE, A FRENCH COMPANY, OF 70 RUE PLEYEL, 93200 SAINT DENIS, FRANCE			
DATE OF REGISTRATION	24/10/2013		
TITLE	PACKAGING FOR WIPER BLADES AND THEIR PARTS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330136160.5	24/04/2013	CHINA	

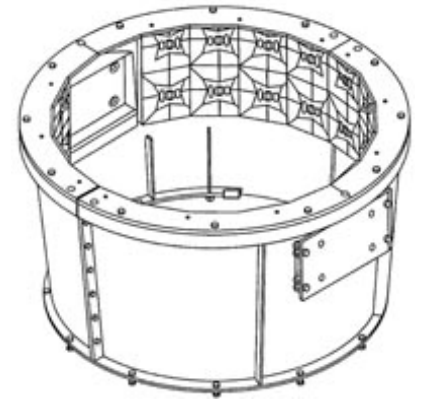
DESIGN NUMBER	258008		
CLASS	08-06		
1)MR. TULESHBHAI DAYALJIBHAI PATEL., AN INDIAN NATIONAL., HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, "KRISHNA", NR. ARYA DAIRY FARM, LEUVA PATEL BOARDING MAIN ROAD, MAVDI PLOT, RAJKOT. GUJARAT-INDIA			
DATE OF REGISTRATION	06/11/2013		
TITLE	HANDLE		
PRIORITY NA			

DESIGN NUMBER	258204		
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CLASS	12-16		
1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 057			
DATE OF REGISTRATION	18/11/2013		
TITLE	GRILL FOR THE HEADLIGHT FOR A TWO WHEELED VEHICLE		
PRIORITY NA			
DESIGN NUMBER	259828		
CLASS	09-01		
1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA			
DATE OF REGISTRATION	29/01/2014		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	259352		
CLASS	13-03		
1)YAZAKI CORPORATION, 4-28, MITA 1-CHOME, MINATO-KU, TOKYO 108-8333, JAPAN, A JAPANESE CORPORATION AND MITSUBA CORPORATION, 1-2681 HIROSAWA-CHO, KIRYU-SHI, GUNMA 376-8555, JAPAN, A JAPANESE CORPORATION			
DATE OF REGISTRATION	10/01/2014		
TITLE	ELECTRICAL CONNECTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-016023	12/07/2013	JAPAN	

DESIGN NUMBER	257587	
CLASS	26-05	
1)M/S SHREE SANT KRIPA INTELLECTUAL, HAVING OFFICE AT 7, AKSHAY COMPLEX, OFF. Dhole Patil Road, Pune-411001, Maharashtra, India, an Indian company		
DATE OF REGISTRATION	21/10/2013	
TITLE	CEILING FIXTURES FOR LAMPS	
PRIORITY NA		
DESIGN NUMBER	258010	
CLASS	08-06	
1)MR. TULESHBHAI DAYALJIBHAI PATEL., AN INDIAN NATIONAL., HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, "KRISHNA", NR. ARYA DAIRY FARM, LEUVA PATEL BOARDING MAIN ROAD, MAVDI PLOT, RAJKOT. GUJARAT-INDIA.		
DATE OF REGISTRATION	06/11/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	258837	
CLASS	13-03	
1)HAVELLS INDIA LIMITED HAVING REGISTERED OFFICE AT 1, RAJ NARAIN MARG, CIVIL LINES, DELHI 110054		
DATE OF REGISTRATION	18/12/2013	
TITLE	DISTRIBUTION BOARD	
PRIORITY NA		

DESIGN NUMBER	253726	
CLASS	15-99	
1)SANDVIK INTELLECTUAL PROPERTY AB OF SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY		
DATE OF REGISTRATION	06/05/2013	
TITLE	CRUSHER FEED HOPPER WEAR PROTECTION CASSETTE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001351126	14/11/2012	OHIM



DESIGN NUMBER	259892	
CLASS	12-16	
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	31/01/2014	
TITLE	REAR VALANCE OF A VEHICLE	
PRIORITY NA		



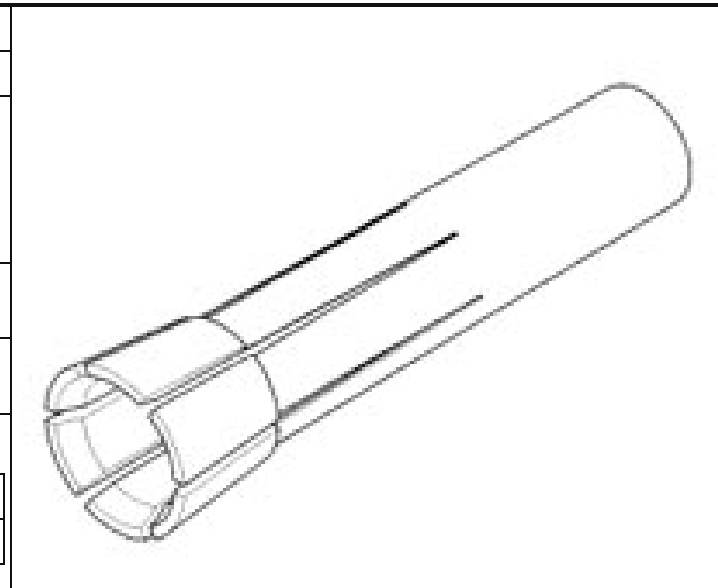
DESIGN NUMBER	257267	
CLASS	12-16	
1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN		
DATE OF REGISTRATION	08/10/2013	
TITLE	BUMPER FOR VEHICLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002219568-0010	12/04/2013	OHIM



DESIGN NUMBER	257721
CLASS	09-07
1)(1). DHAVAL H. PATEL, (2). BHUMIKA D. PATEL, (3). PRAKASH P. VARMORA AND (4). KALPESH A. PATEL., ALL INDIAN NATIONAL DIRECTORS OF VARMORA PLASTECH PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956., HAVING ITS PRINCIPLE PLACE OF BUSINESS AT, PLOT NO. 3, SURVEY/BLOCK NO. 86, PO. VASNA CHACHARVADI, NR. DIVYA BHASKAR PRESS, BAVLA-CHANGODAR-AHMEDABAD HIGHWAY, TAL: SANAND, DIST: AHMEDABAD-382 213. GUJARAT-INDIA.	
DATE OF REGISTRATION	24/10/2013
TITLE	CONTAINER LID
PRIORITY NA	

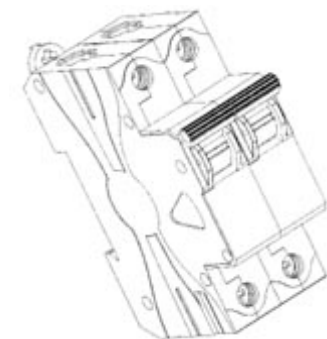




DESIGN NUMBER	257953	
CLASS	08-09	
1)KYOSHIN KOGYO CO., LTD, A CORPORATION INCORPORATED UNDER THE LAWS OF JAPAN, HAVING ITS OFFICE AT 20-7, EBIE 7-CHOME, FUKUSHIMA-KU, OSAKA-SHI, OSAKA, JAPAN		
DATE OF REGISTRATION	04/11/2013	
TITLE	COLLET CHUCK FOR PIPE EXPANDER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
30-2013-0023150	02/05/2013	REPUBLIC OF KOREA





DESIGN NUMBER	258006
CLASS	08-06
1)MR. JIGNESHBHAI D. VIRADIA., AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. FERGUSON TECHNOCAST., AN INDIAN PROPRIETORSHIP FIRM, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, K-1/2-182, AJI VASAHAAT OPP. POLYVASTRA B/H. BALAJI WAFERS, RAJKOT-3, GUJARAT-INDIA	
DATE OF REGISTRATION	06/11/2013
TITLE	HANDLE
PRIORITY NA	




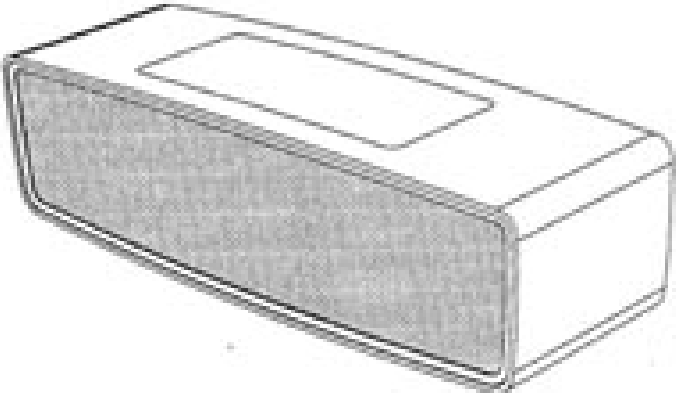
DESIGN NUMBER	258242	
CLASS	13-03	
1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA		
DATE OF REGISTRATION	19/11/2013	
TITLE	ELECTRICAL SWITCHING DEVICE	
PRIORITY NA		
DESIGN NUMBER	259372	
CLASS	09-03	
1)M/S. GOLDEN CHOCOLATES PRIVATE LIMITED (A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), J-6, SECTOR-4, BAWANA, DELHI-110039		
DATE OF REGISTRATION	13/01/2014	
TITLE	CONTAINER	
PRIORITY NA		
DESIGN NUMBER	259574	
CLASS	05-05	
1)PARRY MURRAY & CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM		
DATE OF REGISTRATION	22/01/2014	
TITLE	TEXTILE FABRIC	
PRIORITY NA		




DESIGN NUMBER	255899		
CLASS	09-01		
1)SANNER GMBH, HAVING NATIONALITY OF GERMANY OF THE ADDRESS SCHILLERSTRABE 76, D-64625 BENSHEIM, GERMANY			
DATE OF REGISTRATION	19/08/2013		
TITLE	CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
EM 001362198	26/02/2013	OHIM	
DESIGN NUMBER	257929		
CLASS	08-09		
1)MRS. A. T. PEREIRA, MR. A. P. PEREIRA, MR. V. P. PEREIRA AND MR. F. M. PEREIRA TRADING AS DAMIAN, A REGISTERED PARTNERSHIP FIRM, WHOSE ADDRESS IS			
DAMIAN HOUSE, 14, HILL ROAD, BANDRA (WEST), MUMBAI-400050 IN THE STATE OF MAHARASHTRA WITHIN THE UNION OF INDIA, WHO ARE INDIANS BY NATIONALITY			
DATE OF REGISTRATION	31/10/2013		
TITLE	PARTITION SKIRTING		
PRIORITY NA			
DESIGN NUMBER	259214		
CLASS	23-04		
1)CHHAPARIA INDUSTRIES PVT. LTD. OF			
GALA NO.1 TO 6 & 12, GEETA INDUSTRIAL ESTATE, NAVGHAR, VASAI (EAST), DISTRICT: THANE-401 210, MAHARASHTRA, INDIA, INDIAN COMPANY			
DATE OF REGISTRATION	03/01/2014		
TITLE	AIR COOLER		
PRIORITY NA			

DESIGN NUMBER	258195		
CLASS	23-01		
1)VICTAULIC COMPANY, A CORPORATION OF THE STATE OF NEW JERSEY, HAVING A PLACE OF BUSINESS AT 4901 KESSLERSVILLE ROAD, EASTON, PENNSYLVANIA 18040, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	18/11/2013		
TITLE	PIPE COUPLING SEGMENT		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/459,520	01/07/2013	U.S.A.	
DESIGN NUMBER	258625		
CLASS	09-02		
1)PRABH DAYAL OM PARKASH INFRASTRUCTURE PVT. LTD., AN INDIAN ENTITY HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 2880, SIRKIWALAN, HAUZ QAZI, DELHI-110006, INDIA			
DATE OF REGISTRATION	09/12/2013		
TITLE	WATER STORAGE TANK		
PRIORITY NA			
DESIGN NUMBER	259891		
CLASS	12-16		
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	31/01/2014		
TITLE	WHEEL OF A VEHICLE		
PRIORITY NA			

DESIGN NUMBER	259688	
CLASS	26-05	
1) NATIONAL INSTITUTE OF DESIGN LOCATED AT PALDI, AHMEDABAD-380007, GUJARAT, HAVING NATIONALITY AS INDIAN		
DATE OF REGISTRATION	27/01/2014	
TITLE	LAMP	
PRIORITY NA		

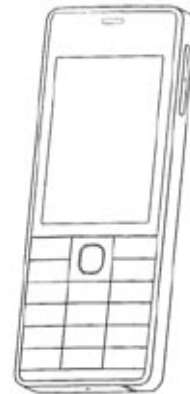
DESIGN NUMBER	257266		
CLASS	12-16		
1) VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN			
DATE OF REGISTRATION	08/10/2013		
TITLE	BUMPER FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002219568-0009	12/04/2013	OHIM	

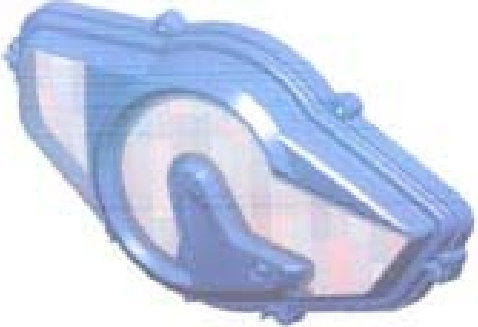
DESIGN NUMBER	257945		
CLASS	14-01		
1) BOSE CORPORATION, A CORPORATION OF THE STATE OF DELAWARE, OF THE MOUNTAIN, MS40 FRAMINGHAM, MASSACHUSETTS 01701-9168, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	01/11/2013		
TITLE	AUDIO SYSTEM		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29455310	20/05/2013	U.S.A.	

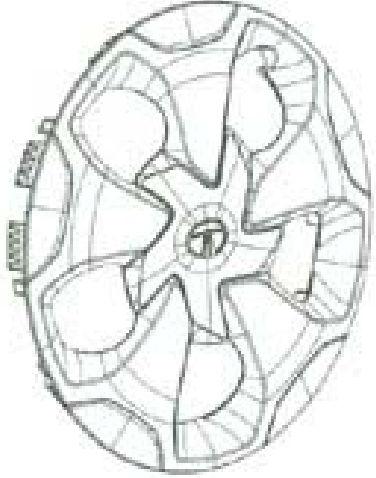
DESIGN NUMBER	258005		
CLASS	08-06		
1)MR. JIGNESHBHAI D. VIRADIA., AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. FERGUSON TECHNOCAST., AN INDIAN PROPRIETORSHIP FIRM, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, K-1/2-182, AJI VASAHAT OPP. POLYVASTRA B/H. BALAJI WAFERS, RAJKOT-3, GUJARAT-INDIA.			
DATE OF REGISTRATION	06/11/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	257646		
CLASS	09-03		
1)(1). DHAVAL H. PATEL, (2). BHUMIKA D. PATEL, (3). PRAKASH P. VARMORA AND (4). KALPESH A. PATEL., ALL INDIAN NATIONAL DIRECTORS OF VARMORA PLASTECH PVT. LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956., HAVING ITS PRINCIPLE PLACE OF BUSINESS AT, PLOT NO. 3, SURVEY/BLOCK NO. 86, PO. VASNA CHACHARVADI, NR. DIVYA BHASKAR PRESS, BAVLA-CHANGODAR-AHMEDABAD HIGHWAY, TAL: SANAND, DIST: AHMEDABAD-382213. GUJARAT-INDIA.			
DATE OF REGISTRATION	22/10/2013		
TITLE	CONTAINER		
PRIORITY NA			
DESIGN NUMBER	258493		
CLASS	21-02		
1)RENEA PRESTON, 3776 GRAND FOREST DRIVE, PEACHTREE, GEORGIA, 30092, USA, NATIONALITY-A US NATIONAL			
DATE OF REGISTRATION	29/11/2013		
TITLE	DUMBBELL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/459,307	28/06/2013	U.S.A.	


DESIGN NUMBER	258959		
CLASS	06-06		
1)SARASWATI INDUSTRIES., (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT 203/A, RAJ UMANG 1, CHS SHIV VALLABH ROAD, ASHOK VAN, NEAR MARUTI NAGAR, DAHISAR (EAST), MUMBAI-400068. MAHARASHTRA, INDIA. WHOSE PARTNERS ARE (1) ARUNA BIPIN RATHOD. (INDIAN NATIONAL), & (2) KRUPA HIMANSHU RATHOD. (INDIAN NATIONAL), ALL ARE HAVING ABOVE ADDR			
DATE OF REGISTRATION	24/12/2013		
TITLE	FURNITURE LEG		
PRIORITY NA			
DESIGN NUMBER	259807		
CLASS	12-11		
1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA			
DATE OF REGISTRATION	29/01/2014		
TITLE	CHAIN COVER FOR MOTORCYCLE		
PRIORITY NA			
DESIGN NUMBER	257770		
CLASS	07-02		
1)LA TERMOPLASTIC F.B.M. S.R.L., A COMPANY ORGANIZED UNDER LAW OF THE ITALIAN REPUBLIC OF VIA DEL TORNAGO Z.I.-21010 ARSAGO SEPRIO (VA), ITALY			
DATE OF REGISTRATION	25/10/2013		
TITLE	COOKWARE HANDLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002232082-0001	03/05/2013	OHIM	




DESIGN NUMBER	257982	
CLASS	09-03	
1)BLUPLAST INDUSTRIES LIMITED, A COMPANY INCORPORATED IN INDIA OF 113/114, VIVEK INDUSTRIAL ESTATE, USWALA ROAD, CAMA ESTATE, GOREGAON (E), MUMBAI – 400 063, [MAHARASHTRA], INDIA		
DATE OF REGISTRATION	06/11/2013	
TITLE	CONTAINER	
PRIORITY NA		
DESIGN NUMBER	258202	
CLASS	12-16	
1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110 057		
DATE OF REGISTRATION	18/11/2013	
TITLE	FENDER FOR A TWO WHEELED VEHICLE	
PRIORITY NA		
DESIGN NUMBER	258750	
CLASS	14-03	
1)NOKIA CORPORATION, A FINNISH CORPORATION, OF THE ADDRESS KEILALAHDENTIE 4, ESPOO, FINLAND 02150		
DATE OF REGISTRATION	16/12/2013	
TITLE	MOBILE PHONE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/459579	01/07/2013	U.S.A.








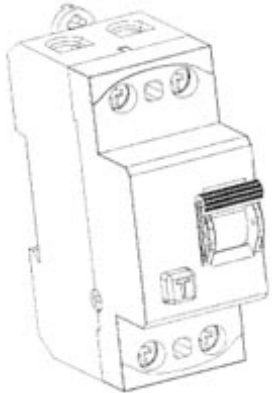
DESIGN NUMBER	259693	
CLASS	12-16	
1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057		
DATE OF REGISTRATION	27/01/2014	
TITLE	SPEEDOMETER FOR MOTORCYCLE	
PRIORITY NA		


DESIGN NUMBER	259926	
CLASS	12-16	
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	31/01/2014	
TITLE	WHEEL CAP OF A VEHICLE	
PRIORITY NA		


DESIGN NUMBER	257269	
CLASS	12-16	
1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN		
DATE OF REGISTRATION	08/10/2013	
TITLE	AIR DEFLECTOR FOR VEHICLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002219576-0002	12/04/2013	OHIM


DESIGN NUMBER	257586		
CLASS	26-05		
1)M/S SHREE SANT KRIPA INTELLECTUAL, HAVING OFFICE AT 7, AKSHAY COMPLEX, OFF. DHOLE PATIL ROAD, PUNE-411001, MAHARASHTRA, INDIA, AN INDIAN COMPANY			
DATE OF REGISTRATION	21/10/2013		
TITLE	CEILING FIXTURES FOR LAMPS		
PRIORITY NA			
DESIGN NUMBER	258009		
CLASS	08-06		
1)MR. TULESHBHAI DAYALJIBHAI PATEL., AN INDIAN NATIONAL., HAVING ITS PRINCIPAL PLACE OF BUSINESS AT, "KRISHNA", NR. ARYA DAIRY FARM, LEUVA PATEL BOARDING MAIN ROAD, MAVDI PLOT, RAJKOT. GUJARAT-INDIA.			
DATE OF REGISTRATION	06/11/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	259562		
CLASS	12-11		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN			
DATE OF REGISTRATION	22/01/2014		
TITLE	MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-017457	31/07/2013	JAPAN	

DESIGN NUMBER	257889	
CLASS	08-06	
1)HARESHBHAI BABUBHAI DUDHATRA (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF SHREE GANESH TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT- 5, AJIVASAHAT, KHIJADAWARI SHERI, THORDA, RAJKOT - GUJARAT-(INDIA)		
DATE OF REGISTRATION	31/10/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	257983	
CLASS	07-01	
1)BLUPLAST INDUSTRIES LIMITED, A COMPANY INCORPORATED IN INDIA OF 113/114, VIVEK INDUSTRIAL ESTATE, USWALA ROAD, CAMA ESTATE, GOREGAON (E), MUMBAI - 400063, [MAHARASHTRA], INDIA		
DATE OF REGISTRATION	06/11/2013	
TITLE	FLASK	
PRIORITY NA		
DESIGN NUMBER	258295	
CLASS	06-04	
1)ASSA ABLOY ASIA PACIFIC LIMITED OF 33/F LAWS COMMERCIAL PLAZA, 788 CHEUNG SHA WAN ROAD, KOWLOON, HONG KONG		
DATE OF REGISTRATION	22/11/2013	
TITLE	SAFE	
PRIORITY NA		

DESIGN NUMBER	259811	
CLASS	12-11	
1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411 035, STATE OF MAHARASHTRA, INDIA		
DATE OF REGISTRATION	29/01/2014	
TITLE	STEP HOLDER FOR MOTORCYCLE	
PRIORITY NA		
DESIGN NUMBER	260772	
CLASS	13-03	
1)M/S V-GUARD INDUSTRIES LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT OF 1956 WHOSE ADDRESS IS 33/2905 F, VENNALA HIGH SCHOOL ROAD, VENNALA, KOCHI-682028, KERALA STATE, INDIA		
DATE OF REGISTRATION	04/03/2014	
TITLE	STABILIZERS	
PRIORITY NA		
DESIGN NUMBER	258245	
CLASS	13-03	
1)NOVATEUR ELECTRICAL & DIGITAL SYSTEMS PVT. LTD., A COMPANY ORGANIZED UNDER THE LAWS OF INDIA, OF 61/62, 6TH FLOOR, KALPATARU SQUARE, KONDIVITA ROAD, OFF ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI-400059, INDIA		
DATE OF REGISTRATION	19/11/2013	
TITLE	ELECTRICAL SWITCHING DEVICE	
PRIORITY NA		

DESIGN NUMBER	259680	
CLASS	12-15	
1)SPEEDWAYS TYRE LIMITED, SUCHI PIND, BYE PASS, G.T. ROAD, JALANDHAR-9 (PUNJAB) INDIA (AN INDIAN COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956) OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	27/01/2014	
TITLE	TYRE FOR BICYCLE	
PRIORITY NA		

DESIGN NUMBER	257482	
CLASS	06-01	
1)WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 5 CORPORATE AVENUE, 'B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400 063, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	14/10/2013	
TITLE	STOOL	
PRIORITY NA		

DESIGN NUMBER	256268	
CLASS	12-16	
1)SHINDE SUNIL GAJANAN, INDIAN NATIONAL, FLAT NO. 302, PLOT NO. 3, CTS NO. 1248, TULSHIBAGWALE COLONY, SAHAKAR NAGAR, PUNE-411 009, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	06/09/2013	
TITLE	DEVICE FOR IMPROVING FUEL EFFICIENCY FOR VEHICLES	
PRIORITY NA		

DESIGN NUMBER	258478	
CLASS	12-16	
1)NISSAN JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS NISSAN MOTOR CO., LTD.), A JAPANESE COMPANY, ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN OF NO. 2 TAKARACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA-KEN, JAPAN		
DATE OF REGISTRATION	29/11/2013	
TITLE	INSTRUMENT PANEL FOR AUTOMOBILE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-012382	03/06/2013	JAPAN



DESIGN NUMBER	257997	
CLASS	12-16	
1)MAN TRUCK & BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MÜNCHEN, GERMANY		
DATE OF REGISTRATION	06/11/2013	
TITLE	RIGHT BUMPER FOR VEHICLES	
PRIORITY NA		

